

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**A.No.114 of 2015 & IA No. 190 of 2015 and A.No. 131 of 2015 & IA No. 209
of 2015**

Dated : 03rd March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

A.No.114 of 2015 & IA No. 190 of 2015

**Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)
Versus
Taxus Infrastructure & Power Projects Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. M.G.Ramachandran, Ms.Anushree
Bardhan, Mr. Poorva Saigal and
Mr. Shubham Arya
Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv. Along with
Mr.C.K.Rai, Mr. Paramhans for R.1

A.No. 131 of 2015 & IA No. 209 of 2015

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. Sanjay Sen, Sr. Adv. Along with
Mr.C.K.Rai and Mr. Paramhans
Counsel for the Respondent(s) : Mr. M.G.Ramachandran for R.2

ORDER

Mr.M.G.Ramachandran, learned counsel for the appellant, in Appeal No.114 of 2015 was heard for some time.

Post the matter for hearing on **31st March, 2016.**

**(I. J. Kapoor)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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